

ITEM Nos.2 & 4

COURT NO.1

SECTION PIL/IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Item No. 2

IAS 11-12 & 7,8,9,10,13,14,15,16,17,18,19-21 & 22 in

WRIT PETITION (CIVIL) NO(s). 19 OF 2004

YASHPAL & ANR.

Petitioner

(s)

VERSUS

STATE OF CHHATTISGARH & ORS.

Respondent

(s)

(For clarification/direction and permission to file additional documents and modification and clarification/directions and directions and exemption from filing OT, impleadment and permission and office report)

and

Item No. 4

Petition(s) for Special Leave to Appeal (Civil)No. 16520/2005

ERSTWHILE MEWAR UNIVERSITY

Petitioner(s)

VERSUS

STATE OF CHATTISGARH & ORS.

Respondent(s)

(with appln.(s) for impleadment of respondent Nos. 6 to 9 and with prayer for interim relief and office report)

Date: 01/09/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

Amicus Curiae

Mr. Rakesh Dwivedi, Sr. Adv.

For Petitioner(s)

in WP 19/04

Dr. Rajeev Dhavan, Sr. Adv.

Mr. Lakshmi Raman Singh, Adv.

in SLP 16520/05

Mr. Sunil Gupta, Sr. Adv.

Mr. Pramod Dayal, Adv.

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For Applicant(s) in

WP 19/04

in IA 11-12

Mr. Mukul Rohtagi, Sr. Adv.

Ms. Vijayalakshmi Menon, Adv.

Ms. Anuradha Dutt, Adv.

in IA 7

Mr. Naveen R Nath, Adv.

Ms. Lalit Mohini Bhat, Adv.

Ms. Hetu Arora, Adv.

Ms. Anitha Shenoy, Adv.

in IA 8 & 9 Mr. Vivek K Tankha, Sr. Adv.(NP)
 Mr. Satya N Prajpati, Adv.
 Mr. Prashant Kumar, Adv.

in IA 10 Mr. S K Verma, Adv.

in IA 13 Mr. P V Yogeswaran, Adv.

in IA 14 Mr. Sunil Gupta, Sr. Adv.
 Mr. Pramod Dayal, Adv.

in IA 15,16&17 Mr. Rajiv Dutta, Sr. Adv.
 Mr. Uday Kumar, Adv.
 Mr. Naresh K Sharma, Adv.

in IA 18 Mr. Colin Gonsalves, Sr. Adv.
 Ms. Aparna Bhat, Adv.
 Mr. P Ramesh Kumar, Adv.

in IA 19 Mr. Manoj Swarup, Adv.
 Mr. Uday Gupta, Adv.

in IA 20 Mr. Rakesh K Sharma, Adv.

in IA 21 Mr. Jasbir Malik, Adv.
 Mr. S K Sabharwal, Adv.

in IA 22 Mr. Jatin Zaveri, Adv.

For Respondent (s)

State of Chhattisgarh Ms. Suparna Srivastava, Adv.

Ms. Deepti Singh, Adv.

Mr. Rajesh Srivastava ,Adv.

for UGC

Mr. Amitesh Kumar, Adv.

Mr. E.C. Vidyasagar, Adv.

Respondent-in-person.

Mr. V. Shekhar ,Adv.

Mr. B K Satija, Adv.

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Mr. Naveen R Nath, Adv.

Mr. Anil Kumar Tandale, Adv.

Ms. Sureshta Bagga, Adv.

Mr. Ghanshyam Joshi, Adv.

Mr. V K Monga, Adv.

Mr. V R Anumolu, Adv.

Mr. Himanshu Shekhar, Adv.

Ms. B Vijayalakshmi Menon, Adv.

Mr. Rakesh K Sharma, Adv.

Mr. Himinder Lal, Adv.

Mr. Shakil Ahmed Syed, Adv.

Mr. Kamal Mohan Gupta, Adv.

Mr. S K Verma, Adv.

Mr. Nikilesh Ramachandran, Adv.

Mr. Sudarsh Menon, Adv.

Mr. Arvind Kumar, Adv.

Ms. Laxmi Arvind ,Adv

Mrs. Poonam Prasad,Adv.

Ms. Jaya Sinha,Adv.

Mr. Raj Kumar Mehta ,Adv.

Mr. Prashant Kumar, Adv.

Mr. P V Yogeswaran, Adv.

Mr. Dushyant A Dave, Sr. Adv.

Ms. Vibha Datta Makhija, Adv.

Mr. Manoj Swarup, Adv.

Ms. Aparna Bhat, Adv.

Mr. Y. Raja Gopala Rao ,Adv

Ms.Sasmita Tripathy, Adv.

Mr. Y.Ramesh, Adv.

UPON hearing counsel the Court made the following

O R D E R

(AJAY KR. JAIN)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER